

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 1

CP (IB) No. 220/Chd/Pb/2023

Under Section 7, IBC 2016

In the matter of:-

Prudent Arc Ltd.

Vs.

.....Petitioner/Financial Creditor

Sheel Auto Industries Pvt. Ltd.

....Respondent/Corporate Debtor

Present :

Mr. Abhinav Bali, proxy counsel for Ms. Nazia Parveen, Advocate for the petitioner.

A date is requested by learned proxy counsel for the petitioner on the ground the original counsel could not appear due to some personal difficulty.

Let the matter be listed on 22.09.2023.

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

September 6, 2023
Vriti